

Annexure 2

Name of Corporate Debtor M/s. Coastal Oil & Gas Infrastructure Private Limited
Date of commencement of CIRP 26-02-2021
List of Creditors as on 01-09-2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amt. in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Nagarjuna Oil Corporation Limited	U30006TN1991PLC020837	26.03.2021	1,74,85,58,904	50,00,00,000	Unsecured Loan	-	YES	NIL (*)	-	-	-	1,24,85,58,904	Related party
Total				1,74,85,58,904	50,00,00,000					-	-	-	1,24,85,58,904	

(*) - In terms of proviso to sec 21(2) of the Code, claimant, being a related party, is not eligible to be a member of the CoC and hence vote share is NIL